

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Ms. Meenakshi Thakur EC:91427590	Asst. Ahlmad in the Court of Sh. Babru Bhan, ASJ-03, North-West, Rohini Courts, Delhi	JA/Asst. Ahlmad in the Court of Ms. Kiran Gupta, ADJ-01, South-West, Dwarka, New Delhi
2	Ms. Pinki Bisht EC:10036751	JJA/Asst. Ahlmad in the Court of Ms. Kiran Gupta, ADJ-01, South-West, Dwarka, New Delhi	Asst. Ahlmad in the Court of Sh. Babru Bhan, ASJ-03, North-West, Rohini Courts, Delhi
3	Sh. Nitin EC:66207492	Ahlmad in the Court of Sh. Kapil Gupta, MM-07, NDD, PHC, New Delhi	JJA/Ahlmad in the Court of Sh. Umesh Kumar, Civil Judge-01, South-East, Saket Courts, New Delhi
4	Sh. Salil Toppo EC:26694921	JJA/Ahlmad in the Court of Sh. Umesh Kumar, Civil Judge-01, South-East, Saket Courts, New Delhi	JJA/Ahlmad in the Court of Sh. Kapil Gupta, MM-07, NDD, PHC, New Delhi
5	Sh. Anil Yadav EC:53298481	JA/Reader in the Court of Sh. Jitendra Singh, ASJ (Spl. FTC) North-West, Rohini Courts, Delhi	Reader in the Court of Sh. Satish Kumar, ASJ-03, North, Rohini Courts, Delhi
6	Sh. Manesh Rana EC:99146495	Reader in the Court of Sh. Satish Kumar, ASJ-03, North, Rohini Courts, Delhi	JA/Reader in the Court of Sh. Jitendra Singh, ASJ (Spl. FTC) North-West, Rohini Courts, Delhi
7	Sh. Ravinder Kumar EC:24987325	Judicial Asst. in Care Taking Branch, North-West, Rohini Courts, Delhi	Asst. Ahlmad in the Court of Sh. Satish Kumar, ASJ-03, North, Rohini Courts, Delhi
8	Ms. Zamngaihlu E.C.: 12250	Asst. Ahlmad in the Court of Sh. Satish Kumar, ASJ-03, North, Rohini Courts, Delhi	Judicial Asst. in Care Taking Branch, North-West, Rohini Courts, Delhi
9	Sh. L. Baxla EC:57829650	Judicial Asst. in Facilitation Centre, South, Saket Courts, New Delhi	Ahlmad in the court of Ms. Vijayshree Rathore, MM-06, South, Saket, New Delhi
10	Sh. Sachin EC:18072526	JJA in Facilitation Centre, East, KKD, Delhi	Asstt Ahlmad in the court of Sh. Rajesh Kumar Singh, District Judge, Commercial Courts (Digital-07), South-East, Saket, New Delhi
11	Sh. Vinod Gulati EC:80629402	JJA in Accounts Branch, North, Rohini, Delhi	Assistant Ahlmad in the court of Sh. Siddhant Kumar, MM (NI Act)-06 (South), Saket Courts, New Delhi

S. No.	Name & EC	From	To
12	Ms. Sheela EC:97099282	Asst. Ahlmad in the Court of Sh. Raj Kumar, ADJ-02, North, Rohini Courts, Delhi	Ahlmad in the Court of Sh. Raj Kumar, ADJ-02, North, Rohini Courts, Delhi
13	Sh. Prem Dass EC:26930977	JJA in Office Pool, Admn.-II, Central, THC, Delhi	Ahlmad in the court of Sh. P. Bhargav Rao, Ld. MM (NI Act), West, THC
14	Sh. Rahul EC:47667636	Assistant Ahlmad in the court of Ms. Kiran Gupta, ADJ-01 (South-West), Dwarka Courts	Ahlmad in the court of Sh. Sachin Sangwan, ASJ (FTC-01), South-East, Saket Courts, New Delhi.
15	Sh. Sohan Prakash EC:99860085	Judl. Asstt. in Vigilance Branch (North), Rohini Courts, Delhi.	Judicial Assistant in Litigation Branch, Central, THC, Delhi
16	Ms. Anuradha Bhargav EC:50425240	Judicial Assistant in Litigation Branch, Central, THC, Delhi	Judl. Asstt. in Vigilance Branch (North), Rohini Courts, Delhi.
17	Ms. Rakhi Dabas EC:17947470	Asst. Ahlmad in the Court of Ms. Akansha Gautam, MM (Mahila Court-04), West, THC, Delhi	Asst. Ahlmad in the Court of Ms. Shivali Bansal, ADJ-03, North, Rohini Courts, Delhi
18	Ms. Anamika EC:79679085	Asst. Ahlmad in the Court of Ms. Shivali Bansal, ADJ-03, North, Rohini Courts, Delhi	Asst. Ahlmad in the Court of Ms. Akansha Gautam, MM (Mahila Court-04), West, THC, Delhi
19	Ms. Kajal Wadhwa EC:90456673	Asstt Ahlmad in the court of Ms. Vrinda Kumari, ASJ-02 (South), Saket Courts	JJA in Copying Agency, NDD, PHC, New Delhi
20	Sh. Rakesh Kumar EC:94675423	JJA in Copying Agency (South), Saket Courts	Asstt Ahlmad in the court of Ms. Vrinda Kumari, ASJ-02 (South), Saket Courts
21	Sh. Nitin Gupta EC:44013878	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi	JJA in Copying Agency, NDD, PHC, New Delhi
22	Sh. Vikas Khari E.C.: 28534981	JJA in General Branch, West, THC, Delhi	Asst. Ahlmad in the Court of Sh. Dharendra Rana, ASJ (FTC-02) South-East, Saket Courts, New Delhi

Note: (i) Earlier order No. 71652-72522/P&T/Admn.II/HQs/Delhi dated 17.09.2022 in respect of Ms. Megha Sharma, EC: 41617716, Ms. Jagriti Chaudhary, EC: 23010231, Sh. Madan Lal, EC: 58015419, Sh. Ravi Sharma (in respect of the one at S. No. 47 only) and Sh. Vikas Bange EC: 11497933 is hereby cancelled.

(ii) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA

01.10.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

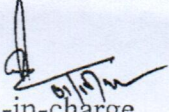
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24065-200-1
No. _____ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 01 OCT 2022

Copy forwarded for information and necessary action to:

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.


Branch-in-charge
Admn.-II (HQs), THC, Delhi